

GOVERNMENT OF INDIA
 MINISTRY OF AGRICULTURE AND FARMERS WELFARE
 DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
RAJYA SABHA
UNSTARRED QUESTION No. 2900
 TO BE ANSWERED ON THE 20/12/2024

GAPS IN INFRASTRUCTURE AND INVESTMENT MOBILIZATION IN AGRICULTURE SECTOR

2900. SMT. SUNETRA AJIT PAWAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether there are gaps in infrastructure and investment mobilization in agriculture sector;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether Government is providing financial assistance to States in order to bridge these gaps;
- (d) if so, the details of financial assistance provided to each State particularly to Maharashtra, during the last three years and the current financial year; and
- (e) the extent to which agricultural infrastructure has been created to meet the needs of farmers, particularly in Maharashtra?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
 (SHRI RAMNATH THAKUR)

(a) to (e): The major initiatives undertaken by the Government in order to address the existing infrastructure gaps and mobilize investment in agriculture infrastructure are 'Agriculture Infrastructure Fund', Agricultural marketing Infrastructure (AMI), National Agriculture Market (e-NAM) scheme, Mission for Integrated Development of Horticulture (MIDH), Rashtriya Krishi Vikas Yojana (RKVY) etc. are being implemented. The brief details of the schemes are as below:

(i) As part of the Atmanirbhar Bharat initiative, the Agriculture Infrastructure Fund (AIF) was launched in 2020 to promote sustainable agriculture by supporting the development of agricultural infrastructure across India. This initiative aims to empower farmers and boost their incomes by facilitating medium- to long-term loans through lending institutions at a maximum interest rate of 9%. Under the AIF, loans are offered for infrastructure projects at farm-gate and aggregation points, with a target of financing ₹1 lakh crore by 2025-26. Additionally, the scheme benefits borrowers from an interest subvention of 3% per annum for a duration of up to seven years for loans up to ₹2 crore. To further support borrowers, the initiative includes credit guarantee support by way of reimbursement of credit guarantee fees for loans up to ₹2 crore for 7 years, reducing the financial risks for both lenders and borrowers. As on 30.11.2024, Rs. 51,783 Crore have been sanctioned by lending institutions for 85,314 projects under AIF, out of this total sanctioned amount ₹39,148 crore is covered under scheme benefits. These sanctioned projects have mobilized an investment of Rs. 85,208 crore in agriculture sector.

The details of the financial assistance as loans provided to the beneficiaries of states in the last three years, current financial year and projects status of the state of Maharashtra may be seen at **Annexure-I**.

(ii) Agricultural Marketing Infrastructure (AMI), a sub-scheme of Integrated Scheme for Agricultural Marketing (ISAM) under which assistance is provided for construction/ renovation of godowns/ warehouses in the rural areas in the States to enhance the storage capacity for agriculture produce. AMI is demand driven scheme in which subsidy is provided at the rate of 25% and 33.33% on capital cost of the project based on the category of eligible beneficiary. Assistance under this scheme is available to Individuals, Farmers, Group of farmers/growers, Agri-preneurs, Registered Farmer Produce Organizations (FPOs), Cooperatives and state agencies etc. AMI Scheme is demand driven and there is no State-wise fund allocation. However, the State-wise fund released (**including Maharashtra**) under AMI both for storage as well as other than storage agricultural marketing infrastructure projects by the implementing agencies to the beneficiaries during the last 3 years and the current financial year up to November, 2024 may be seen at **Annexure-II**.

(iii) National Agriculture Market (e-NAM) scheme, a virtual platform integrating physical wholesale mandis/ markets of different States/ Union Territories (UTs) to facilitate online trading of agriculture and horticulture commodities to enable farmers to realize better remunerative prices for their produce.

(iv) Mission for Integrated Development of Horticulture (MIDH) under which financial assistance for setting up of Post-Harvest Management Infrastructure including cold storage, cold room facilities for horticultural produce @ 35% of the project cost in general areas and 50% in case of hilly and scheduled areas per beneficiary is available. The component is demand/entrepreneur driven through commercial ventures for which Government assistance is credit linked and back ended. State-wise and year-wise release of funds under NHM/HMNEH-MIDH may be seen at **Annexure-III**.

(v) Rashtriya Krishi Vikas Yojana (RKVY), a Centrally Sponsored Scheme under which the funds are released to the State Governments as Grants-in-Aid on the basis of projects in Agriculture & allied sectors approved in the State Level Sanctioning Committee Meeting (SLSC) headed by the Chief Secretary of the concerned State, which is the empowered body to approve projects under the scheme. In this scheme States has flexibility and autonomy in the process of selection, planning, approval and execution projects in agriculture and allied sectors as per their priorities. RKVY is primarily a project oriented scheme, the benefit of which is available to all sections of the farming community. From 2015-16, the funding pattern of RKVY changed from 100% central share to 60:40 between Centre and States whereas 90:10 between Centre and North Eastern & Himalayan States. For UTs it remains 100% as Central share. The State-wise allocation, release and utilization under RKVY may be seen at **Annexure-IV**.

ANNEXURE-I**State wise loan Sanctions under AIF during last 3 years till 31.03.2024**

SN	State	Sanc. No.	Sanc. Amt. (Rs. Cr.)
1	Madhya Pradesh	7,698	5,847
2	Maharashtra	6,854	4,118
3	Uttar Pradesh	3,854	3,636
4	Punjab	12,003	3,115
5	Rajasthan	1,799	2,302
6	Gujarat	2,074	2,188
7	Telangana	1,671	2,188
8	Karnataka	2,208	2,148
9	Haryana	2,703	2,102
10	West Bengal	2,537	1,441
11	Tamil Nadu	5,889	1,190
12	Andhra Pradesh	679	1,114
13	Chhattisgarh	814	1,003
14	Odisha	1,098	811
15	Assam	409	726
16	Bihar	849	680
17	Kerala	1,600	603
18	Uttarakhand	236	316
19	Jharkhand	224	254
20	Jammu And Kashmir	88	198
21	Himachal Pradesh	347	138
22	Delhi	10	13.8
23	Tripura	5	10.4
24	Goa	19	10.3
25	Meghalaya	2	7.90
26	Chandigarh	2	7.50
27	Arunachal Pradesh	5	5.75
29	Puducherry	2	1.85
30	The Dadra And Nagar Haveli And Daman And Diu	1	1.00
31	Manipur	3	0.66
Grand Total		55,683	36,177

State wise loan Sanctions under AIF during FY 2024-25*

Sl. No.	State/ UT	Total sanctioned	
		No.	Amount (Rs. Cr.)
1	Maharashtra	1,915	1,440
2	Uttar Pradesh	2,300	1,392
3	Punjab	7,344	1,354
4	Madhya Pradesh	2,199	1,319
5	Gujarat	854	887
6	Karnataka	606	668
7	Haryana	1,536	663
8	Tamil Nadu	1,109	577
9	Telangana	521	574
10	West Bengal	1,475	490
11	Rajasthan	572	436
12	Chhattisgarh	531	433
13	Odisha	959	431
14	Bihar	334	268
15	Kerala	750	260
16	Andhra Pradesh	510	174
17	Assam	76	112
18	Uttarakhand	83	92
19	Jammu And Kashmir	54	78
20	Jharkhand	80	77
21	Himachal Pradesh	142	33
22	Chandigarh	3	3.3
23	Tripura	1	2.3
24	Meghalaya	1	1.9
25	Puducherry	2	1.3
26	Goa	1	0.7
27	Delhi	1	0.1
Grand Total		23,959	11,765

*till 30.11.2024

Infrastructure Type wise Sanctions under AIF in Maharashtra till 30.11.2024

SN	Project Type	Sanction No.	Sanc. Amt. (Rs. Cr.)
1	Primary processing Center	4,520	1,708
2	Warehouse	1,544	1,448
3	Cold Stores and Cold Chain	224	662
4	Sorting & Grading Unit	335	324
5	Custom Hiring Centre	763	213
6	Organic inputs production	84	118
7	Logistics Facility	139	70
8	Composite Project	66	59
9	Bio stimulant production units	31	53
10	Infrastructure for smart and precision agriculture	115	45
11	Others	1,325	1,030
Grand Total		9,146	5,729

State-wise fund released including Maharashtra under AMI

S. No.	State	Subsidy released (Rs. in lakh)			
		2021-22	2022-23	2023-24	2024-25 (up to Nov' 2024)
1	Andhra Pradesh	659.00	422.00	2034.68	1621.30
2	Arunachal Pradesh	0.00	0.00	0.00	0.00
3	Assam	343.00	193.00	150.58	195.01
4	Bihar	236.00	174.00	1136.39	1150.85
5	Chhattisgarh	0.00	42.00	1465.56	318.80
6	Delhi	0.00	0.00	0.00	0.00
7	Goa	0.00	0.00	0.00	0.00
8	Gujarat	819.00	2918.08	8639.92	7479.72
9	Haryana	429.00	383.36	3585.22	3935.90
10	Himachal Pradesh	0.00	0.00	0.00	2.86
11	Jammu & Kashmir	0.00	0.00	25.00	66.66
12	Jharkhand	22.56	47.56	48.93	443.11
13	Karnataka	168.59	205.68	1473.87	1786.60
14	Kerala	62.00	11.00	66.66	141.47
15	Madhya Pradesh	8791.78	6380.83	59966.52	36780.97
16	Maharashtra	767.00	1347.00	3326.69	3591.84
17	Meghalaya	0.00	33.00	0.00	33.33
18	Manipur	0.00	0.00	0.00	0.00
19	Mizoram	0.00	3.93	2.42	0.00
20	Nagaland	0.00	0.00	0.00	0.00
21	Orissa	49.00	49.00	73.52	143.03
22	Punjab	199.99	171.00	995.97	798.01
23	Rajasthan	675.38	477.00	2319.93	519.50
24	Sikkim	0.00	0.00	0.00	0.00
25	Tamil Nadu	221.45	53.00	126.03	183.93
26	Telengana	1289.00	822.24	5731.78	2658.27
27	Tripura	0.00	0.00	0.00	0.00
28	Uttar Pradesh	894.00	66.00	1581.80	790.72
29	Uttarakhand	20.69	32.00	134.17	356.03
30	West Bengal	62.50	0.00	210.74	223.69
Total		15709.94	13831.68	93096.37	63221.59

State-wise and year-wise release of funds under NHM/HMNEH-MIDH.
(Rs. in crore)

Sl. No.	State	2021-22	2022-23	2023-24
		Implementing	Releases (GoI)	Releases (GoI)
1	Andhra Pradesh	50.00	50.00	24.00
2	Arunachal Pradesh	4.40	9.00	37.30
3	Assam	27.00	27.00	30.74
4	Bihar	9.60	15.00	14.06
5	Chhattisgarh	63.00	60.00	46.56
6	Goa	0.60	0.60	0.58
7	Gujarat	87.18	20.50	95.00
8	Haryana	46.00	32.40	38.40
9	Himachal	11.00	17.50	7.95
10	Jammu & Kashmir	67.75	34.25	50.25
11	Jharkhand	0.00	0.00	1.86
12	Karnataka	54.00	78.83	74.95
13	Kerala	28.00	21.00	13.19
14	Madhya Pradesh	0.00	22.00	17.35
15	Maharashtra	18.63	63.00	61.23
16	Manipur	10.94	13.00	7.90
17	Meghalaya	8.60	7.84	18.38
18	Mizoram	6.75	15.99	29.63
19	Nagaland	11.70	15.00	31.74
20	Orissa	11.00	20.50	33.68
21	Punjab	8.22	15.55	22.40
22	Rajasthan	10.00	19.50	18.72
23	Sikkim	10.93	16.87	29.06
24	Tamil Nadu	75.00	102.40	120.00
25	Telangana	0.00	4.74	4.36
26	Tripura	9.00	14.77	18.94
27	Uttar Pradesh	32.00	44.64	68.50
28	Uttarakhand	22.00	34.25	35.50
29	West Bengal	0.00	17.25	11.00
30	A & N Islands	0.53	0.53	0.75
31	Chandigarh	0.00	0.00	0.00
32	Dadra & Nagar	0.00	0.00	0.00
33	Daman & Diu	0.00		
34	Delhi	0.00	0.00	0.00
35	Lakshadweep	0.00	0.00	0.00
36	Puducherry	0.00	0.70	1.00
37	Ladakh	25.82	26.25	9.50

State-wise release of funds under RKVY during 2021-22 to 2024-25 as on 26.11.2024

Sl. No	Name of the State/UT	2021-22	2022-23	2023-24	2024-25
		Release	Release	Release	Release
1	Andhra Pradesh	97.19	45.79	86.33	43.18
2	Arunachal	6.27	9.34	58.16	8.14
3	Assam	150.69	170.16	236.85	52.54
4	Bihar	69.77	0.00	48.42	39.35
5	Chhattisgarh	43.27	40.42	41.63	20.84
6	Goa	0.00	4.45	0.95	2.23
7	Gujarat	69.39	65.16	59.21	37.48
8	Haryana	64.23	28.84	28.86	0.00
9	Himachal Pradesh	11.68	0.00	3.66	3.66
10	Jammu &	0.00			
11	Jharkhand	0.00	0.00	7.39	18.00
12	Karnataka	113.08	51.52	129.52	41.46
13	Kerala	50.44	27.88	14.24	7.67
14	Madhya Pradesh	96.62	45.12	66.97	24.95
15	Maharashtra	120.55	57.45	94.73	42.37
16	Manipur	17.47	7.90	29.06	0.00
17	Meghalaya	10.79	0.00	19.96	0.00
18	Mizoram	16.11	12.35	26.77	4.43
19	Nagaland	26.95	16.98	82.49	9.24
20	Orissa	49.58	19.61	46.76	27.95
21	Punjab	75.36	0.00	25.63	0.00
22	Rajasthan	87.80	83.18	30.00	41.79
23	Sikkim	4.14	3.55	66.78	5.45
24	Tamil Nadu	171.50	136.74	139.55	45.89
25	Telangana	0.00	0.00	0.00	13.57
26	Tripura	52.27	37.14	61.26	25.50
27	Uttar Pradesh	145.10	134.17	191.63	34.27
28	Uttarakhand	30.94	26.40	25.01	22.13
29	West Bengal	92.75	170.85	165.71	25.75
	Total States	1673.94	1195.00	1787.52	597.82
30	A & N Islands	1.30	0.00	1.00	0.00
31	Chandigarh	0.00	0.00	0.00	0.00
32	D& N Haveli	0.00	0.00	0.00	0.00
33	Daman & Diu	0.00	0.00	0.00	
34	Delhi	0.00	0.00	0.00	0.00
35	Jammu &	0.00	2.25	4.32	2.61
36	Lakshadweep	0.00	0.00	0.00	0.00
37	Puducherry	0.00	0.43	0.03	0.00
38	Ladakh	0.00	0.00	1.11	0.00
	Total UTs	1.30	2.68	6.46	2.61
	Grand Total	1675.24	1197.68	1793.98	600.43
